

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 309/2019

**In the matter of:**

Residents of Village Kamruddin Nagar ...Applicant

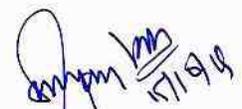
Versus

Govt. of NCT of Delhi & Others ...Respondents

**NDOH 18.10.2019**

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2.	<b><u>Annexure- 1</u></b> Action taken report dated 30.08.2019 furnished by Assistant Commissioner (Narela Zone) North DMC.	3

Filed by:



(Sanjay Vatts)

Environmental Engineer  
(Delhi Pollution Control Committee)

New Delhi:  
Dated: 15.10.2019



3. That it is most respectfully submitted that, this Hon'ble Tribunal vide order dated 05.08.2019 directed to the Oversight Committee headed by Justice Pratibha Rani, former Judge of the Delhi High Court, to file its final report before 31.10.2019.
4. That, in compliance of the order passed by This Hon'ble Tribunal, as mentioned above, sealing drive was started w.e.f. 15.07.2019 by the joint committee comprising North DMC, DPCC, District Magistrate, Delhi Police, BSES & TPDDL for Narela Zone and the same is ongoing as on date. During the said drive, following actions were taken especially in Village Kamruddin Nagar:

Name of village	No. of units identified	No. of units found vacant	No. of units found running except PVC	No. of units Sealed (till date)
Kamruddin Nagar	58	16	19	23

Copy of the action taken report dated 30.08.2019 issued by Assistant Commissioner Narela Zone is enclosed herewith as **Annexure C-1 (Colly)**.

5. That, three phase electricity connections, which were used for PVC units have been disconnected during the joint drive, as mentioned above.
6. That Environmental Damage Compensation of Rs. 9,80,21,250/- (Rs. Nine Crore Eighty Lacs Twenty One thousand Two Hundred and Fifty only) has been levied on 23 units that have been sealed as mentioned in aforesaid report.
7. The present status report may kindly be taken on record and matter may kindly be disposed off.

  
 (Sanjay Vatts)  
 Environmental Engineer

DATE OF HEARING : 30.08.2019

**Most Respectfully Showeth:**

1. That In compliance of the order of Hon'ble National Green Tribunal passed in the case titled Residents of Village Kamruddin Nagar Vs. Govt. of NCT of Delhi & Ors., O.A. No. 309 of 2019 in National Green Tribunal regarding unauthorized/ illegal running of plastic waste segregation/ recycling units in area of Village Kamruddin Nagar.
2. That sealing drive was started w.e.f. 15.07.2019 by the joint committee comprising North DMC, DPCC, District Magistrate, Delhi Police, BSES & TPDDL for Narela Zone and the same is ongoing as on date. During the said drive, following actions were taken especially in Village Kamruddin Nagar as per detail below :

Name of Village	No. of units identified	No. of units found vacant	No. of units found running except PVC	No. of units Sealed (till date)
Kamruddin Nagar	58	16	19	23

*Singh.*  
29/08/19

ASSISTANT COMMISSIONER

NARELA ZONE

*Ans*